NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 4(ND)15 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

NAME OF THE COMPANY: M/s Mumuko Saxena & Ors. V/s. M/s. EFN Global Impex Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME DESIGNATION REPRESENTATION SIGNATURE S.NO.

1) Udit Kumar Advocate Respondent No! To 22
2) Rakeur Kruer Advocate Petitioner Petitioner

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given two weeks time to address the arguments.

List on 16.09.2016 for arguments.

(R. Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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